IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD

Information in connection with Criminal Cases involving Member of Parliament / Member of Legislative Assembly (MPs/MLAs)

Sr. No.	Name of the Member of Parliament / Member of Legislative Assembly (MPs / MLAs)	Case No.	Case Status
CRIMINAL WRIT PETITION			
1	Nitin Suresh Patil & Ors, (Sandipan Asaram Bhumre Petitioner No. 2, Shaikh Abdul Sattar Shaikh Abdul Nabi Petitioner No. 3) V/s. Sadashiv Ambadas Gaike & Ors	Cri.Appln. 1633/2021 in Cri. W.P. No..409/2021	For Admission
2	Ratnakar Manikrao Gutte V/s. The State of Maharashtra & Ors	Cri. W.P. No. 28/2023	For Admission
3	Ratnakar Manikrao Gutte V/s. The State of Maharashtra	Cri. W.P. No. 263/2022	For Admission
4	Nandkishor Ratanlal Shrma & Ors, (Ratnakar Manikrao Gutte Petitioner No. 4) V/s. The State of Maharashtra	Cri. W.P. No. 238/2022	For Admission
5	Nandkishor Ratanlal Shrma & Ors, (Ratnakar Manikrao Gutte Petitioner No. 4) V/s. The State of Maharashtra	Cri. W.P. No. 986/2019	For Admission
6	Girdhar Shivaji Solanke V/s. The State of Maharashtra & Anr, (Ratnakar Manikrao Gutte Rno. 2)	Cri. W.P. No. 872/2019	For Admission
7	Prashant Bansilal Bamb V/s. The State of Maharashtra & Ors,	Cri. W.P. No. 33/2024	For Admission
8	Prashant Bansilal Bamb V/s. The State of Maharashtra & Anr,	Cri. W.P. No.273/2022 With Cri. Appln.No. 3944/2022	ForAdmission

9	Prashant Bansilal Bamb V/s. The State of Maharashtra & Ors,	CRPIL No. 01/2020	For Admission
10	Dr. Sujay Radhakrishna Vikhe Patil V/s. Dadasaheb Kushabapu Pawar & Ors	Cri. W.P. No. 690/2021	For Admission
11	Vijay Bhaskarrao Patil & Ors, V/s. The State of Maharashtra & Ors, (Girish Dattatraya Mahajan Rno. 8)	Cri. W.P. No. 309/2023	For Admission
12	Shriram Govindrao Pawar V/s. The State of Maharashtra & Ors, (Rajesh Sambhaji Pawar Rno. 4)	Cri. W.P. No. 1486/2023	For Admission
13	Snil Surajprakash Kalantri V/s. Rajensh Shriramji Dagadia & Ors, (Laxman Madhavrao Pawar Rno. 3)	Cri. W.P. No. 761/2023	For Admission
14	Sandip Ravindra Kshirsagar V/s. The Honorable Minister & Anr,	Cri. W.P. No. 1085/2020 with Cri. W.P. No. 1083/2020	For Admission
15	Sandip Ashok Bhambarkar V/s. The State of Maharashtra & Ors, (Sangram Arun Jagtap Rno. 2)	Cri. W.P. No. 738/2023	For Admission
16	Bapu Shankar Dighe V/s. Radhakrishna Eknath @ Balasaheb Vikhe Patil & Ors,	Cri. Appln. No. 1395/2019 in Cri. W.P. No. 535/2019	For Admission
17	Laximan Kashinath Sable V/s. The State of Maharashtra & Ors, (Ashutosh Ashokrao Kale Rno. 6)	Cri. W.P. No. 1179/2021	For Admission
18	Babanrao Dattatraya Lonikar V/s. The State of Maharashtra & Anr	Cri. W.P. No. 1726/2018	For Admission
19	Appsaheb Sampatrao Ikhe & Ors (Sau. Rajanitai Ashok Patil Petitioner No. 10 Ex-MP) V/s. The State of Maharashtra	Cri. W.P. No. 1113/2017	For Hearing

20	Harshwardhan s/o Raibhan Jadhav (Ex-MLA) V/s. The Union of India & Ors	CRPIL No. 10/2020	For Admission
21	Anil Umrao Gote (Ex-MLA) V/s. The State of Maharashtra & Ors	Cri. Appln. No. 1195/2020 in Cri. W.P. No.476/2020	For Admission
22	Sanjana @ Ranjana W/o. Harshwardhan Jadhav V/s. Harshwardhan Raibhan Jadhav (Ex-MLA)	Cri. W.P. No. 1690/2020	For Order
23	Harshwardhan Raibhan Jadhav (Ex-MLA) V/s. The State of Maharashtra	Cri.Appeal No. 23/2017	Admission/ Hearing
CRIMINAL APPLICATION			
1	Ratnakar Manikrao Gutte V/s. The State of Maharashtra & Anr	Cri. Appln. No. 689/2020	For Admission
2	Ratnakar Manikrao Gutte V/s. The State of Maharashtra & Anr	Cri. Appln. No. 707/2020	For Admission
3	Ratnakar Manikrao Gutte V/s. The State of Maharashtra & Anr	Cri. Appln. No. 708/2020	For Admission
4	Mangesh Ramesh Chavan V/s.	Cri. Appln. No. 3810/2022	For Admission
5	Prakash Sundarrao Solanke V/s. The State of Maharashtra & Anr	Cri. Appln. No. 2513/2023	For Admission
CRIMINAL APPEAL			
1	Sandipan Asaram Bhumre V/s. The State of Maharashtra	Cri. Appln. No. 1291/2022 in Cri.Appeal 343/2016	For Hearing
2	Pradeep Shivnarayan Jaiswal V/s. The State of Maharashtra	Cri.Appeal No. 283/2021	For Hearing

3	Nanasaheb Mahadu Dike V/s. Prashant Bansilal Bamb & Ors	Cri.Appeal No. 613/2019	For Admission
4	Shri. Chaitanya Builders & Contractors & Anr, (Lahu Natha Kanade Appellant No. 2) V/s. Rahul Prakash Mandhare	Cri. Appeal No. 662/2022	For Admission
5	Sanjay Baburao Bansode V/s. The State of Maharashtra	Cri. Appeal No. 645/2009	For Hearing
6	The State of Maharashtra V/s. Arjun s/o Panditrao Khotkar & Ors (Ex-MLA)	Cri.Appeal No. 559/2006	For Hearing
CRIMINAL REVISION APPLICATION			
1	Sanjay @ Bandu Haribhau Jadhav V/s The State of Maharashtra	Cri. Revn. Appln. No. 282/2017	For Admission

The abovesaid information is physically verified and checked.

Date : 24/05/2024

Sd/-
Assistant Registrar
(Criminal "A")